NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 51/NCLT/AHM/2017 (New) High Court of Bombay CSP No. 822/2016 c.w. CSD 786/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Pentek Pen & Stationery Pvt. Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Mr. Manish R. Bratt St. Advocate with

2. Mr. Karan Sanghani Advocate [M.R. Bhatt & Co.]

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 21.04.2017.

MEMBER JUDICIAL

Dated this the 13th day of April, 2017.